

## Annexure – 4

Name of the corporate debtor: Swiss Ribbons Pvt Limited ; Date of commencement of Liquidation: 03-March-2021 ( Effective Commencement Date: 13-11-2021) ; List of stakeholders as on: 28-01-2022  
List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	Dhaval Kumar Prajapati	DHAVALKUMAR SOMABHAI PRAJAPATI	Form date: 11-12-2021 Email Received: 11-12-2021	343240	0	0	Employee Claim	0	0	0	343240	0	FORM Fs submitted by claimant was incomplete in providing enough proof of claims made and thus defective. However, as the employees are paid their wages / salary regularly there are no employee dues for the period of 12 months preceding the liquidation commencement date (LCD)
2	Dhaval Kumar Prajapati	DASANJ JAGDEEP SINGH	Form date: 11-12-2021 Email Received: 11-12-2021	567024	0	0	Employee Claim	0	0	0	567024	0	FORM Fs submitted by claimant was incomplete in providing enough proof of claims made and thus defective. However, as the employees are paid their wages / salary regularly there are no employee dues for the period of 12 months preceding the liquidation commencement date (LCD)
<b>Total</b>				<b>910264</b>	<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>910264</b>	<b>0</b>	<b>0</b>